

DIVISION BENCH
COURT - II

O-234

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/122(KB)2023
IN
C.A.(CAA)/94(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI ARVIND DEVANATHAN**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH NOVEMBER, 2023, 10:30 A.M

IN THE MATTER OF	GLADIOLUS MERCANTILE PRIVATE LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearance (via video conferencing/physically)

Mr. Rantu Kr. Das, PCS] For the petitioner
Mr. Nitish Kr. Singh, Adv.]

ORDER

1. Ld. Authorized Representative/Counsel for the petitioner present.
2. Due to paucity of time, this matter could not be taken up for hearing today.
3. List this matter on **14.12.2023**.

**Arvind Devanathan
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.